

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-76/2021/5840/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Chandranshu Chaturvedy,  
District & Sessions Judge,  
Chirang, Kajalgaon.

Dated Guwahati the <sup>th</sup> 17 July, 2023.

Sub: **Cancellation of Earned leave.**

Ref:- Your letter No. DJCH.I-5/2023/2181 dtd. 05.07.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **cancellation of earned leave for 10 days, from 11.07.2023 till 20.07.2023 along with station leave permission for the same period**, has been granted.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-76/2021/5841-5842/ dated** , 17-07-2023

Copy to.

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
- ✓ 2. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**  
*Sd/-*